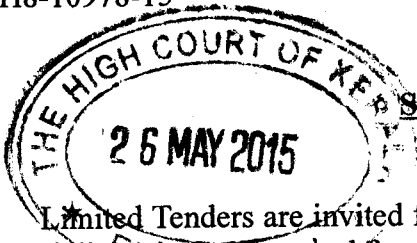


044609

THE HIGH COURT OF KERALA

Telephone No: 2393901
No: H8-10978-15

KOCHI - 682 031
Post Box No.2600
Dated.25/05/15



SHORT TENDER NOTICE

Limited Tenders are invited for the supply and installation of 4 numbers of Air Conditioners with Stabilizers including stand for providing at the Home Offices of the Honourable Judges.

The envelopes containing the Limited Tender should bear the superscription " H8- 10978-15 " Tender for the Supply and installation of 1.5 Ton High Wall Split 5 Star Model Air Conditioner with 4 KVA Stabilizer " and should be addressed to The Registrar (Administration), High Court of Kerala, Ernakulam.

Last date for receipt of Tender is 10.06.15 upto 2.00 p.m .
Late Tenders will not be accepted.

The Tenders will be opened at 3.00 p.m. on 10.06.15 in the presence of such of the tenderer or their authorized representatives who may be present at that time.

Details of the requirements and the conditions governing the supply and installation can be obtained free on request from the H Section, High Court of Kerala till 10.06.15 upto 2.00 p.m.

A handwritten signature in black ink, appearing to be 'K.R. Jayaprakash Narayanan'.

K.R. Jayaprakash Narayanan
Registrar (Administration)

Copy To.

1. The Section Officer, Computer Cell, High Court
2. The N.I.C., Computer Cell, High Court
3. The File

25/5/15